

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Efforts are made to keep husband and wife, when both are service, at the same station, subject to administrative expediency.

(b) Yes, Sir. There are two Class III Intelligence Officers in the Directorate of Revenue Intelligence whose wives are working in Delhi but their husbands are posted out of Delhi.

(c) and (d). Intelligence Officers in the Directorate of Revenue Intelligence are liable to be posted to any of the field formations especially for giving them varied experience and to meet operational requirements of highly sensitive nature and other administrative exigencies. Reposting of these officers will be considered at appropriate time subject to availability of vacancies and administrative expediency.

#### Lower Prices of Cashew Kernel in Kerala than in Neighbouring States

2843. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether the prevailing prices of cashew kernel in Kerala is lower than those prevailing in the neighbouring States of Karnataka and Tamil Nadu;

(b) how far the Kerala Government ban on the movement of cashew kernel within and outside the State boundaries affected the cashew growing farmers of Kerala in general and the district of Cannanore in particular; and

(c) the action Government propose to take to ensure a remunerative price to the farmers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) to (c). The information is being collected from the Government of Kerala and will be laid on the Table of the House.

#### Setting up of rolling mill and fabrication unit of down stream product of aluminium plant in Orissa

2844. SHRI GIRIDHAR GOMANGO : Will the Minister of STEEL, MINES AND COAL be pleased to state ;

(a) whether Government have taken a decision to set up the rolling mill and fabrication unit of down stream product of aluminium plant in Orissa;

(b) if so, whether the project report of these units has been prepared on the basis of the recommendation of National Industrial Development Corporation;

(c) if so, the details of these reports; and

(d) the places selected for setting up rolling mill and fabrication unit and the progress made in this regard so far ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) to (c). NALCO had commissioned M/s. National Industrial Development Corporation Limited (NIDC) to prepare a market study for downstream products of Aluminium. Thereafter, M/s. Metallurgical and Engineering Consultants (India) Limited (MECON), a Government of India Enterprise, submitted a feasibility report for creation of downstream facilities. Earlier, as part of the downstream facilities, the National Aluminium Company Limited (NALCO) decided to set up two wire rod mills each of 2 x 50,000 tonnes per year capacity.

(d) The wire rod mill is being set up at Angul at the Aluminium Smelter Plant. A final decision on the location of the rolling mill and other downstream facilities will be taken along with the investment decision by the Government.

#### Guidelines to National Aluminium Company Limited by Bureau of Public Enterprises

2845. SHRI GIRIDHAR GOMANGO : Will the Minister of FINANCE be pleased to state :

(a) whether the Bureau of Public Enterprises has issued guidelines to the National Aluminium Company Limited, Orissa regarding employment and development of ancillary industries;

(b) if so, the details of the guidelines issued;

(c) whether the Bureau of Public Enterprises is getting the report from the National Aluminium Company Limited, Orissa regarding the progress of the implementation of those guidelines; and